

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

11. C.P. (IB)1692(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.07.2018**

NAME OF THE PARTIES: Image Enterprises

v/s.

Hazel Mercantile Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Both sides present. Counsel for the Respondent submits that there is a possibility of settlement of this matter.

At request, list this matter on 31.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)